

- (vii) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020
- (viii) The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Bill, 2020
- (ix) The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020
- (x) The Essential Commodities (Amendment) Bill, 2020
- (xi) The Jammu and Kashmir Official Languages Bill, 2020
- (xii) The Homoeopathy Central Council (Amendment) Bill, 2020
- (xiii) The Indian Medicine Central Council (Amendment) Bill, 2020
- (xiv) The Appropriation (No.3) Bill, 2020
- (xv) The Appropriation (No.4) Bill, 2020
- (xvi) The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020
- (xvii) The Companies (Amendment) Bill, 2020
- (xviii) The Bilateral Netting of Qualified Financial Contracts Bill, 2020
- (xix) The Rashtriya Raksha University Bill, 2020
- (xx) The National Forensic Sciences University Bill, 2020
- (xxi) The Foreign Contribution (Regulation) Amendment Bill, 2020
- (xxii) The Epidemic Diseases (Amendment) Bill, 2020
- (xxiii) The Industrial Relations Code, 2020
- (xxiv) The Code on Social Security, 2020
- (xxv) The Occupational Safety, Health and Working Conditions Code, 2020
- (xxvi) The Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, 2020
- (xxvii) The Banking Regulation (Amendment) Bill, 2020

[Placed in Library. For (i) to (xxvii) See No. L.T. 3713/17/2021]

The Economic Survey, 2020-21

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2020-21 (Volumes I & II).

[Placed in Library. See No. L.T. 2906/17/2021]

Ordinances promulgated by the President

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V.